

2ITEM NO.3

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.10 IN CIVIL APPEAL NO(s). 4767 OF 2011

SHRADHHA AROMATICS P.LTD.

Appellant (s)

VERSUS

OL OF GLOBAL ARYA IND.LTD.& ORS.

Respondent(s)

(for directions and office report)

Date: 15/03/2012 This I.A. was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Appellant(s) Mr. P.S.Sudheer, AOR

For Respondent(s)/  
applicant Mr.Sudarsh Menon, AOR

Mr.Chirag M.Shroff, AOR

Ms. Savita Singh, AOR

Mr. Ravindra Kumar, AOR

Mr. Gaurav Agrawal, AOR

UPON hearing counsel the Court made the following  
O R D E R

List this I.A. on 19.03.2012.

(Parveen Kr. Chawla)  
Court Master

(Phoolan Wati Arora)  
Court Master